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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	12	70950950777	12	70950950777	80.76				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	12006455182	4	12006455182	13.67				Annexure 4
5	Operational creditors (Workmen)	738	22334603	738	22334603	0.03				<u>Annexure 5</u>
6	Operational creditors (Employees)	703	93408035	698	91230536	0.10			2177499	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	9	3562586908	7	3432941558	3.91	0		129645350	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	134	9785648357	116	1353133288	1.54		16434920	8416080150	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	26825170	0	0	0.00			26825170	<u>Annexure 9</u>
Total		1601	96448209032	1575	87857045944	100.00	0	16434920	8574728169	